



**Central Administrative Tribunal
Jammu Bench, Jammu**

Hearing through video conferencing

T.A. No.61/157/2020

Thursday, this the 6th day of August, 2020

Hon'ble Dr. Bhagwan Sahai, Member (A)

1. Gagandeep Singh
S/o Sh. Jashan Singh,
R/o House No.58, Santokh Bihar
Kaluchak, Jammu,
Age 28 years
2. Vinay Kumar,
S/o Sh. Durga Dass,
R/o Ward No.10,
Basholi Tehsil Basholi,
District Kathua,
Age 36 years

- Applicants

(By Advocates: Ms. Surinder Kour with Mr. Rajiv Gorka)

Versus

1. State of Jammu & Kashmir through
Chief Secretary,
Government of J&K, Civil Secretariat Srinagar
2. Commissioner/Secretary to Government,
Finance Development Department,
J&K Govt., Civil Secretariat, Srinagar
3. Excise Commissioner, J&K, Jammu
4. Jammu and Kashmir Public Service
Commission, through its
Chairman, Polo Ground, Srinagar

5. Chairman, Jammu and Kashmir Public Service Commission, Polo Ground, Srinagar
6. Secretary, Jammu and Kashmir Public Service Commission, Polo Ground, Srinagar
7. Controller of Examination, Jammu and Kashmir Public Service Commission, Polo Ground, Srinagar

- Respondents

(By Advocate: Mr. Rajesh Thapa, Deputy Advocate General)

O R D E R (ORAL)

The applicants' counsel submits that this OA has become infructuous and therefore, it should be dismissed.

2. In view of the above submission, the OA is dismissed on having become infructuous.

**(Dr. Bhagwan Sahai)
Member (A)**

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